5 5

- (b) Ye_s Sir.
- (c) In Maharashtra, cotton is being purchased under the Monopoly Prc*curement Scheme operated on behalf of the State Government by the Maharashtra State Cooperative Marketing Federation. The Central Government as such has no role to play in this regard.

उत्तर प्रदेश में सरकारी क्षेत्र की चीनी मिलें

* 438. श्री नागेश्वर प्रसाद शाही : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या पूर्वी उत्तर प्रदेश में सरकारी क्षेत्र में भारी संख्या में चीनी मिलें स्थापित करने का कोई प्रस्ताव सरकार के विचाराधीन है : ग्रीर
- (ख) यदि हां, तो इस सम्बन्ध में ब्योराक्या है ?

Sugar Mills in Public Sector in U.P.

*438. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether there is a proposal under Government's consideration, for settting up a large number of sugar mills in the Public Sector in Eastern U.P.; and
- (b) if so, what are the details in this regard?]

कृषि तथा ग्रामोण पुनिर्माण ग्रीर सिचाई मंत्री (राव बोरेन्द्र सिंह): (क) पूर्वी उत्तर प्रदेश में सरकारी क्षेत्र में चीनी मिल स्थापित करने के लिए कोई भी प्रस्ताव केन्द्रीय सरकार के विचाराधीन नहीं है। तथापि पूर्वी उत्तर प्रदेश में सहकारी क्षेत्र में चीनी फैक्ट्रियां स्थापित करने के लिए तीन आवेदन-पत्र प्राप्त हुए हैं।

(ख) ये तीन ग्रावेदन पत 1250 मीटरी टन दैनिक पेराई क्षमता वाली निम्न-लिखित चीनी फैक्ट्रियों से संबंधित है :---

(i) श्रकबरपुर, जिला फैजाबाद ।

to Questions

- (ii) घोसी, जिला ग्राजमगढ ।
- (1ii) नानपारा, जिला बहराइच ।

t[THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) There is no proposed under consideration of the Central Government for setting up of sugar mills in the Public Sector in Eastern Uttar Pradesh. However, three applications have been received for the establishment of sugar factories in the Cooperative Sector in Eastern Uttar Pradesh.

- (b) These three applications are for the establishment of 1250 TCD sugar factories as under:-
 - (i) Akbarpur, Distt. Faizabad.
 - (ii) Ghosi, Distt, Azamgarh.
 - (iii) Nanpara, Distt. Bahraich].

Strength of Employees of National Archives of India, New Delhi

*439. SHRI LADLI MOHAN NIGAM:

> SHRI SYED SHAHEDUL-LAH:

Will the Minister of EDUCATION be pleased to state:

- (a) what is the class-wise strength working in the Ad *pi* employees ministration Wing of National Archives of India, New Delhi;
- (b) what i_s the number of employees who are working on (i) regular and (ii) ad-hoc basis, class-wise and the date of ad-hoc appointments;
- (c) how many of them belong to Scheduled Castes and Scheduled Tribes;
- (d) whether the posts reserve^ for Scheduled Caste and Scheduled Tribes have been filled up;

57

- (e) if not, what are the reasons therefor;
- (f) what steps Government have taken to appoint persons against the posts reserved for them; and
- (g) what is the number of persons appointed against reserve quota in the said Wing during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) A Statement is laid on the Table of the Sabha (See below).

(d) to (g) There is no separate reserved quota for the Administration Wing of the National Archives of

India. Rosters for Reservation are maintained on the basis of total staff streneth in a particular cadre in the National Archives of India as a whole.

t₀ Questions

At present 36 posts reserved for Scheduled Castes/Scheduled Tribes are vacant for regular appointments. Out of these 22 posts have to be filled by-direct recruitment and the remaining 14 posts by promotion from the feeder grades. For direct recruitment the posts are to be filled through the Union Public Service Staff Salection Commission/ Commission/Departmental Salection Committee. For promotion quota posts reserved for Scheduled Castes/Scheduled Tribes eligible candidates in the feeder grades are not available and therefore it has not been possible to fill up the reserved vacant posts on regular basis.

Statement

Total Strength of Working Employees in the Administration Wing of the National Archites of India, Mem Delhi

(I).	GROUP 'A'							
	NIL			-		-		
(II).		'B' (Tot	al strengh	t — I)				
		Regular (I)				Ad-hoc (Nil)		
•	U.R.	S.C.	S.T.	U.R. X	S.C.	S.T. X		
(III).	GROUI	'C' (Tota	d strength	-43)				
		Regular (30)				Ad-hoc (18)		
	U.R. 26	S.G. 4	S.T.	U.R. 16	S.G.	S.T.		

1-4-1980, 1-4-1980, 1-4-1980, 1-4-1980, and 31-5-1980.

(IV).		Date of ad hoc appoint- ment					
	U.R.	S.C.	S.T.	U.R.	S.C. X	S.T. X	23-8-1980
U.R. (Un-reser	veď)						
S.C. (Scheduled							
S.T. (Scheduled	d Tribe)						